

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 1/2005 in CIVIL APPEAL NO. 1757 OF 2002

TAMIL NADU HOUSING BOARD

Appellant (s)

VERSUS

M. MEIYAPPAN & ORS.

Respondent(s)

(for early hearing and office report)

Date: 08/08/2005 This IA was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. R. Ayyam Perumal, Adv.

Mr. S Vallinayagam, Adv.

For Respondent(s)/

Mr. P Ramesh, Adv.

Applicant(s)

Mr. Rakesh K. Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

List the I.A. after four months for directions.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER